## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

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**APPLICATION NUMBER** 

**PETITION NUMBER** 

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

**UNDER SECTION** 

: 441

S.No. Name (in Capital)

Represented by

Signature

B- Karusu-

Toward for.

## **ORDER**

Shri R Kannan, PCS representing the petitioner present and prayed extension of time for his submissions. Time enlarged at request. Put up on <u>06.06.2017 at</u> <u>10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)